I से अनुलचन

Affidavit to be Furnished by the candidate along with Nomination Paper Before the Returning Officer

From .229 . Bodh Saya Constituency (Name of the Constituency)

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return (in Rupees)
I.	Self Kumar SazyJect	AEKPKSO 68A	2017 18	4.70,000-00
2.	Spouse- Seema Kymari	B1 UPK 7438M		532737= 0
3.	Dependent I Chardra Mani Bevi	ACJPD3577E	2016 17	3,42509200
4.	Dependent 2 y u v reg (Ser)	N' N	N· A	NA
5.	Dependent 3 . Adatya Ray (Som)	N. A	NA	N.A.

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	Model Court of conduct. Case No. 6. R 5361/15 247/17
(b)	Name of the court, Case No. and Date of order taking cognizance :	A.C.J.M - 11. 8979.
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	N. A.

Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	N-4
(b)	Name of the Court(s), Case No. and Date(s) of order(s).	N· A·

(5) That I give height below the details of the assets (movable and is movable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

 In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme. Name of Bank/ Institution and Branch are to be given

Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse Seema Kumani	Dependent-1 Chardra Man Arri (Motto)	Dependent-2	Dependent-3 Aditya Kaj
(i)	Cash in hand	94500	68,000	27,060	HIL	NIL .
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	SBI, Bihar Vidhan Manda Patra. RIS Galalds. M Pat BGAY Ale 49220001 60166171 RA - NIL	2535011000 7440 RAI-75	B.o.I Bedhtaya Rs 75,000 opports	HIL	MIL.
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	MIL	MIL	MIL	MIL.
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	LIC PILCY MNO - SISIFF 02 1 AMP R 5.00 LAILLE	LIC Policy No - \$18698320 Anth 5:00 Laurs.	MIL	NIC	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	MIL +	MIL	MIL	NIL "	MIL.
(vi)	Motor Vehicles/Aircrafts/ 1 Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	model 29 to 10 h		NA .	N A	MA.
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Sogram Relisolatus	VY A. 20 John	N.A	N.A	N-A-

Any other assets such as value of Claims/interest	NIL	MIC	MIC	MIL -
(ix, Gross Total value	24,56,640 -14	1193, 100 ° P	1020 00 = 1	

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse Seema Devi	Dependent-1 Chandra (Pari	Dependent-2	Dependent-3 Advitya Ro-
(i)	Agricultural Land - Location(s) Survey number(s) -	Thana No. 114 chahar Murra Atri	Than & No. 426	Thomani 114 Chohor Murmi	N A	N· A
	Area (Total measurement in acres)	4.24 34 Arc	3.72 % Die	3.94 / Die	NA	NA
	·Whether inherited property (Yes or NO)	Inhnille	Gift from Mother.	Inharted	N-A	n.A.
	Date of purchase in case of self acquired property	N-A	Gift ANT 2013 13	N-A	N.A	NA
	Cost of Land (in case of purchase)at the time of purchase	A ·IA	N-A	N·A	N.4	N.A.
	Any Investment on the land by way of development, construction etc.	N·A	n' A	N·A	N·A	NA
	Approximate Current market value	5 8.20 Jun	2 62.00 RAILLA	7 8.25 Laily.	AA	N. 1
(ii)	Non-Agricultural Land Location(s) Survey number(s)	N A	N.A	NW	N. 4	4.4
	Area (Total measurement in sq. ft.)	N.A	N- A	N. 4	N. A	A.W
	Whether inherited property (Yes or NO)	N· A	14- M	N. 4	N' A	6V- A
* (*)	Date of purchase in case of self acquired property	N-4	N. A	NA	N . A	N. A
	Cost of Land (in case of purchase) at the time of purchase	N-A	N' A	N-A	NA	N- 9.
	Any Investment on the land by way of development, construction etc.	N'A	N . 4	NA	NA	n. 1
	Approximate Current market value	N-A	N. A	N-4	4. 4	N A
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	land & Build located at Mashbur Both Raya	Y- N.A	N M	NA	NA
	Built up Area (Total measurement in sq. ft.)	105 34 DIC	H'A"	77	NA	NA

	V 'scher inherited property (' es or NO)	family Dryson -	NA	MA	MA	~ A·
	Dow of purchase in case of self	N'A	NA	uv	HA	4.4
Ī	C vst of property (in case of pi rchase) at the time of pi rchase	PA	N.A	N.A	N-A	M-4
	Any Investment on the property by way of development, construction etc.	N. a.	NA	4.4	N. A	wit
1	Approximate Current market	1.24 CDOM.	MA	nt	NA	NA
v)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	KERTHING 496 KERTING NO 749, Broth- Paya, Gaza.	NIL	Moh - Bahadurpur Patra : Holdg · SSI/73	N' A	N. V -
	Area (Total measurement in sq. ft.)	0.12 Dec	NIL	33% 241-	H H	NA .
	Built up Area (Total measurement in sq. ft.)	0 12 De c.	MIL	25 W SIFF	N A	NA
	Whether inherited property (Yes or NO)	family Division	MK.	înhvited	4.4	4.4
	Date of purchase in case of self acquired property	25/04/17	MIL.	21/11/81	N.A	N. A
	Cost of property (in case of purchase) at the time of purchase	NIL	HIL	HIL .	wir	MIL.
4	Any Investment on the land by way of development, construction etc.	NIL	MIC "	MIC	N 4	NA
	Approximate Current market value	Z 2.58 Crone		I 60. W	NA	N. A
v)	Others (such as interest in property)	N· A	N 4	N. A	N.A	N.A.
(vi)	Total of Current Market Value of (i) to (v) above	1 4.72 CHOSE.	Z 62. or laids	7 68.25	N. W	40

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self •	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial) Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Pho Brdh anya, velote lorn offer & 7. we had s. p. I velote lorn & g. white	MIL	NIL	MIL	NIC
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	HI	No.	Ио	Me	N.

	A-ay other liability	N.	No	No	No	No.
	Grand total of liabilities	2 15.00 19843	NIC	MIL	INIL	MIL
(ii)	Government Dues: Dues to departments dealing with government accommodation	Mo	но	70	7.	N 0.
	Dues to departments dealing with supply of water	No	No	2.	110	20
	Dues to departments dealing with supply of electricity	N.	٧.	и.	7 0	no
	Dues to departments dealing with supply of telephones/mobiles	No	No	۸.	No	200
	Dues to departments dealing with government transport (including aircrafts and helicopters)	No	No	20	No	20
	Income Tax Dues	No	No	Mo	No	No
	Wealth Tax Dues	No	Ho	170	No	No
	Service Tax Dues	No	No	NI a	No	No
	Municipal /Property Tax Dues		No	No	No	No
	Sales Tax Dues	No	No	MU	No	h 0
	Any other dues	110	No	No	N:	No
	Grand total of all Govt. dues	MIL	MIL	MIL	MIL	NIL

(8) My educational qualification is as under:

1 Matorculate - ST.M.O. High School, Boning Rd. Patrolland 2. Informediate - Makesh Sirgh Yadar Collage M.U (1991)

3. B.E. BIT Mishra Ranch yr 2001

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt/Kom. Kurnar Sarvjut
2.	Full postal address	Mastipur, Brah Reya, Dritt- gage
	Number and Name of the constituency and state	229 - Broth Raya Bihar.
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Rastriya Janta Dal (R.J.D)
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	Nr.

	co	Total number of Pending ourt (s) have taken cognizar	er.		No.		
5.	1	A7J of	- 41		ear for which to		Tarana Maria
		Candidate AFKPK	5068A-		2017-18		4,70,000 - 4
		Spouse: BIUPK	7438M		2016-17		532737 = 4
	(c	Dependents ACIPD	3577 E		2016-17		3 42509 = 00
6.		Details	of Assets and	d Liabiliti	es in rupees	and the second	No. of the Control of
		Description	Self	Spouse	Dependent-I	Dependent	-II Dependent-II
۸.		Moveable Asset (Total value)	24.56	11-073	1.02 141cts	MIC	MIL
В.		Immovable Asset	4.25 crore.	1	68.25 INUS	POIL	MIC
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	NA	r2 14	ro A	N A	r.o.
	(ii)	Approximate Current Market Price of Asset (Total Value)	4.25 core	12.63	68-25 IAILL	710	MIC .
		Liabilities				7	
		(i) Government dues (Total)	MIL	MIC	MIC	MIL	MIL.
		(ii) Loans from Bank, Financial Institutions and others (Total)	15-10 lakhs	NIL.	MIL	MIL	HIL.
8.	Hi	ghest educational qualific	ation: BE	- B:	I.T. Mish	a Rand	

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

.....this the.....

(h) I. my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

DEPONENT 4/10/2018

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned 4. The affidavit should be either typed or written legibly and nearly.